GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA LINSTARDED OLIESTION NO. 624

UNSTARRED QUESTION NO-634

ANSWERED ON-04.02.2021

DEVELOPMENT OF NEW AND RENEWABLE ENERGY

+634. DR. VIRENDRA KUMAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the efforts being made for development of New and Renewable energy and the percentage of farmers getting electricity, State-wise including Madhya Pradesh;
- (b) the percentage share of Union Government and State Governments in the electricity subsidy given to farmers; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

- (a) to (c) The Government has taken several steps for the development of new and renewable energy across the country. These include:
- setting up of a target of installing 175 GW of renewable energy capacity by Dec 2022,
- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges and losses for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2023,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission on plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- notification of standards for deployment of solar photovoltaic system/devises,
- setting up of Project Development Cell for attracting and facilitating investments,

- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects, wherein adequate provisions have been made to protect Power Purchase Agreements.
- Government has issued orders that power shall be dispatched against Letter of Credit(LC) or advance payment to ensure timely payment by Distribution Licensees to RE generators.

Till 31.12.2020 over 2.72 Lakh farmers have been provided with standalone solar pump under various schemes of the Ministry to meet their irrigation needs. The state-wise details including for Madhya Pradesh are provided in **Annexure**. The central financial support for installation of such pumps varied from 20 to 40 percent of the benchmark cost. The states were also providing subsidy and the subsidy share varied from state to state.

Presently, the Ministry is implementing PM-KUSUM Scheme, which, inter alia, provides for:

- (i) installation of 20 lakh standalone off-grid solar water pumps for irrigation purpose; and
- (ii) solarization of 15 lakh existing grid-connected agriculture pumps.

Under the Scheme, for installation of standalone solar pumps or solarization of existing agricultural pumps, central financial assistance of 30% of the cost of the benchmark cost or the cost discovered through tender, whichever is lower, is provided. The State Government will also provide subsidy of 30% or higher. For North Eastern states including Sikkim; states of Himachal Pradesh and Uttarakhand; UTs of Jammu & Kashmir and Ladakh; and island UTs of Lakshadweep and A&N Islands higher CFA of 50% of the benchmark cost or the tendered cost, whichever is lower, is provided. Installation of standalone solar pumps and solarization of existing agricultural pumps can be done for pump of capacity higher than 7.5 HP. However, in such cases central financial assistance will be limited to that applicable for pump capacity of 7.5 HP. The state-wise number of standalone solar pumps installed under PM-KUSUM Scheme is also given at **Annexure**.

The Ministry of New and Renewable Energy does not maintain data related to the number of farmers in various states.

Annexure referred to Parts- (a to c) of Lok Sabha Unstarred Question No. 634 for 4/02/2021 regarding "Development of New & Renewable Energy"

Standalone Solar Pumps installed till 31.12.2020

S.No.	State/ UT	Standalone Solar Pumps installed (Nos)		
		Under previous schemes	Under PM- KUSUM Scheme	Total
1	Andhra Pradesh	34045	0	34045
2	Arunachal Pradesh	22	0	22
3	Assam	45	0	45
4	Bihar	2813	0	2813
5	Chhattisgarh	61970	0	61970
6	Delhi	90	0	90
7	Goa	15	0	15
8	Gujarat	11522	2	11524
9	Haryana	1293	3721	5014
10	Himachal Pradesh	6	9	15
11	Jammu & Kashmir	39	0	39
12	Jharkhand	4670	130	4800
13	Karnataka	7420	15	7435
14	Kerala	818	0	818
15	Madhya Pradesh	17813	5343	23156
16	Maharashtra	11315	0	11315
17	Manipur	40	0	40
18	Meghalaya	19	0	19
19	Mizoram	37	0	37
20	Nagaland	3	0	3
21	Odisha	9551	48	9599
22	Punjab	4413	250	4663
23	Rajasthan	48175	5248	53423
24	Sikkim	0	0	0
25	Tamil Nadu	5459	830	6289
26	Telangana	424	0	424
27	Tripura	151	0	151
28	Uttar Pradesh	28650	950	29600
29	Uttarakhand	26	0	26
30	West Bengal	653	0	653
31	Andaman & Nicobar	5	0	5
32	Chandigarh	12	0	12
33	Lakshadweep	0	0	0
34	Puducherry	21	0	21
35	Others	609	0	609
36	Through NABARD	4012	0	4012
	Total	256156	16546	272702